

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2020.**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula
Print And Pack Pvt. Ltd.**

UNDER SECTION 9 of IBC Code,2016


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Sanjeev Panda, Mr. Sumit Shukla, Advocates for the Ex-Director of Suspended Board. Mr. Shailendra Singh, ACS, Mr. Bhuvanesh Pratap Singh, Mr. Ashok Kriplani (RP). Ms. Niti Jain, Ms. Richa (HDFC), Advocates for the Respondent		

ORDER

List this case for consideration of the resolution plan on 29th January,
2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**